

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-3634**  
ANSWERED ON - 02/04/2025

**TOLL COLLECTION ON NATIONAL HIGHWAYS**

3634. SHRI SAKET GOKHALE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the amount collected through highway tolls on National Highways by various toll operators across the country between 2020 till date, State-wise, year-wise;
- (b) the policy followed for determining toll rates for different highways across the country?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of user fee collected on National Highways from the Financial Year 2020-21 upto February, 2025, State-wise and year-wise are at Annexure.

(b) Government has notified the National Highways Fee (Determination of Rates & Collection) Rules, 2008 on 5<sup>th</sup> December, 2008, and the said rules, as amended from time to time, are applicable for determination of user fee for all public funded projects and private funded projects executed and bids invited on or after 5<sup>th</sup> December, 2008. For the private funded projects completed before 5<sup>th</sup> December, 2008, the fee collection was as per the provisions of the National Highways (collection of Fees by any person for the use of Section of National Highways /Permanent Bridge /Temporary Bridge on National Highways) Rules, 1997; and the National Highways (Rate of fee) Rules, 1997 and respective Concession Agreement.

Further, while the annual base rates are uniform on all National Highways throughout the country, various factors such as Lane Configuration i.e. 2 Lane with paved shoulders/ 4 or more lane, Length of Section, Length of Bypasses /Structures /Tunnels and Type of Vehicle (Car, Bus, Multi Axle Trucks, etc.) are considered in determining the rate of user fee at a fee plaza for use of a particular section of National Highway, in accordance with provision of applicable NH Fee rules.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3634 FOR ANSWER ON 02.04.2025 ASKED BY SHRI SAKET GOKHALE REGARDING TOLL COLLECTION ON NATIONAL HIGHWAYS.

The details of user fee collection on National Highways:

Name of the State/UT	User fee collection (in Crore Rupees)				
	2020-21	2021-22	2022-23	2023-24	2024-25 (up to February, 2025)
Andhra Pradesh	1,979.08	2,434.42	3,273.86	3,502.27	3,535.58
Assam	194.66	299.48	465.90	486.49	458.60
Bihar	1,247.62	1,271.55	1,566.07	1,720.81	1,767.23
Chhattisgarh	384.46	481.89	865.75	1,009.73	1,034.58
Gujarat	2,720.81	3,642.40	4,518.96	4,851.04	4,874.15
Haryana	1,146.58	1,093.90	2,501.51	3,521.64	3,196.51
Himachal Pradesh	5.80	37.11	55.64	113.97	60.68
Jammu & Kashmir (UT)	108.75	194.81	409.96	436.86	461.42
Jharkhand	304.69	422.19	607.32	818.21	879.48
Karnataka	1,866.39	2,351.26	3,516.79	4,086.18	4,002.46
Kerala	180.59	215.66	460.71	562.71	519.46
Madhya Pradesh	2,178.19	2,472.62	3,184.62	3,858.43	3,631.77
Meghalaya	62.91	88.47	93.61	95.82	108.01
Maharashtra	2,590.85	3,386.21	4,660.21	5,352.53	5,115.38
Odisha	619.14	685.64	1,274.49	1,745.10	1,678.16
Punjab	282.15	293.47	1,188.16	1,491.94	1,589.47
Rajasthan	3,330.39	3,942.44	5,084.68	5,885.03	5,967.13
Tamil Nadu	2,332.783	2,695.773	3,817.484	4,221.50	4,015.17
Telangana	1,052.46	1,380.04	1,826.27	2,097.57	1,992.40
Uttar Pradesh	3,491.38	4,183.74	5,583.43	6,695.40	7,060.00
Uttarakhand	102.08	324.23	458.27	533.61	405.66
West Bengal	1,744.89	2,031.03	2,618.71	2,795.29	2,467.22

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